



महाराष्ट्र शासन राजपत्र असाधारण भाग आठ

वर्ष ५, अंक १०(२)]

शुक्रवार, मार्च ८, २०१९/फाल्गुन १७, शके १९४०

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असाधारण क्रमांक १८

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधि व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra (Supplementary) Appropriation Act, 2019 (Mah. Act No. 1 of 2019), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
Secretary (Legislation) to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. 1 OF 2019.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette" on the 8th March 2019)

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2019.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the appropriation of further sums from and out of the Consolidated Fund of the State for the services and purposes of the year ending on the thirty-first day of March 2019; and for the purpose of authorising payment of the said sums; it is hereby enacted in the Seventieth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra (Supplementary) Appropriation Act, 2019. Short title.

Withdrawal
of Rs.
42,84,65,36,000
out of the
Consolidated
Fund of the
State for the
Financial
Year
2018-2019.

2. From and out of the Consolidated Fund of the State, there may be paid and applied sums not exceeding those specified in column (4) of the Schedule hereto annexed amounting in aggregate to the sum of four thousand two hundred eighty four crores, sixty five lakhs, thirty six thousand rupees towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 2019, in respect of the services and purposes specified in column (2) of the Schedule.

Appropriation.

3. The sums authorised to be paid and applied from and out of the Consolidated Fund of the State by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March 2019.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
A-EXPENDITURE ON REVENUE ACCOUNT						
General Administration Department						
A-5	Social Services	2216, 2235, 2250, 2251,	Housing Social Security and Welfare Other Social Services Secretariat-Social Services	4,82,26,02,000	...	4,82,26,02,000
			Total-General Administration Department	4,82,26,02,000	...	4,82,26,02,000
Home Department.						
B-1	Police Administration	2014, 2055, 2070,	Administration of Justice Police. Other Administrative Services	2,000	...	2,000
			Total-Home Department.	2,000	...	2,000
Revenue and Forests Department.						
C-2	Stamps and Registration	2030,	Stamps and Registration	52,07,03,000	...	52,07,03,000
C-5	Other Social Services	2217, 2225, 2235, 2250,	Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Other Social Services	10,82,11,000	...	10,82,11,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
C-6	Relief on Account of Natural Calamities	2245,	20,19,50,72,000	...	20,19,50,72,000
C-7	Forest	2406, 2415, 2551,	4,000	...	4,000
Total-Revenue and Forests Department.			20,82,39,90,000	...	20,82,39,90,000
Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.					
D-3	Agriculture Services	2401, 2402, 2406, 2415,	30,000	...	30,000
D-5	Dairy Development	2404,	3,05,30,86,000	...	3,05,30,86,000
D-6	Fisheries	2405,	28,73,51,000	...	28,73,51,000
D-7	Secretariate and Other Economic Services	2702, 3451,	51,34,000	...	51,34,000
Total-Agriculture, Animal Husbandry, Dairy Development and Fisheries Department.			3,34,56,01,000	...	3,34,56,01,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund		
			Rs.	Rs.	Rs.	
School Education and Sports Department.						
E-2	General Education	2202,	General Education	53,000	...	53,000
E-3	Secretariat and Other Social Services	2204, 2205, 2225, 2235, 2251, 2406,	Sports and Youth Services Art and Culture Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Social Security and Welfare Secretariat-Social Services Forestry and Wild Life	8,42,48,000	...	8,42,48,000
			Total-School Education and Sports Department.	8,43,01,000	...	8,43,01,000
Urban Development Department.						
F-2	Urban Development and Other Advance Services	2053, 2070, 2217, 3054,	District Administration. Other Administrative Services Urban Development Roads and Bridges	5,000	...	5,000
F-3	Secretariat and Other Social Services	2230, 2235, 2251, 2406, 3475,	Labour and Employment Social Security and Welfare Secretariat-Social Services Forestry and Wild Life Other General Economic Services	2,000	...	2,000
			Total-Urban Development Department.	7,000	...	7,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total	
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)		
			Rs.	Rs.	Rs.	
Finance Department.						
G-2	Other Fiscal and Miscellaneous Services	2070, 2075,	Other Administrative Services Miscellaneous General Services	1,000	...	1,000
G-3	Interest Payment and Debt Servicing	2048, 2049,	Appropriation for Reduction or Avoidance of Debt Interest Payments	...	1,000	1,000
G-6	Pensions and Other Retirement Benefits	2071,	Pensions and Other Retirement Benefits	...	31,36,28,000	31,36,28,000
G-7	Interest Payment and Debt Servicing	2235, 2406,	Social Security and Welfare Forestry and Wild Life	2,000	...	2,000
			Total-Finance Department.	3,000	31,36,29,000	31,36,32,000
Public Works Department.						
H-3	Housing	2216,	Housing	1,000	...	1,000
H-5	Roads and Bridges	3054,	Roads and Bridges	2,000	...	2,000
			Total-Public Works Department.	3,000	...	3,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
Social Justice and Special Assistance Department.					
N-3	Welfare of Scheduled Caste and Scheduled Tribes, Other Backward Classes and Minorities.	2225,	10,000	...	10,000
		2235,			
		2406,			
		2801,			
			10,000	...	10,000
Housing Department.					
Q-3	Housing	2216,	2,000	...	2,000
		2217,			
		2235,			
		2406,			
			2,000	...	2,000
Public Health Department.					
R-2	Housing	2251,	2,000	...	2,000
		2406,			
			2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
S-3	Housing	2251, 2406, Secretariat-Social Services Forestry and Wild Life	2,000	...	2,000
		Total-Medical Education and Drugs Department.	2,000	...	2,000
Medical Education and Drugs Department.					
T-5	Revenue Expenditure on Tribal Areas Development Sub Plan	2202, 2204, 2210, 2215, 2217, 2225, 2230, 2235, 2236, 2401, 2402, 2403, 2406, 2425, 2435, 2501, General Education Sports and Youth Services Medical and Public Health Water Supply and Sanitation Urban Development Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities. Labour and Employment Social Security and Welfare Nutrition Crop Husbandry Soil and Water Conservation Animal Husbandry Forestry and Wild Life Co-operation Other Agricultural Programmes Special Programmes for Rural Development	37,000	...	37,000
Tribal Development Department.					

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2230, Labour and Employment			
		2235, Social Security and Welfare			
		2251, Secretariat-Social Services			
		2406, Forestry and Wild Life			
		Total-Skill Development and Entrepreneurship Department	2,000	...	2,000
		Maharashtra Legislature Secretariat			
ZC-1	Parliament/State/Union Territory Legislatures	2011, Parliament/State/Union Territory Legislatures	2,000	...	2,000
		Total-Maharashtra Legislature Secretariat	2,000	...	2,000
		Tourism and Cultural Affairs Department.			
ZD-2	Art and Culture	2205, Art and Culture	1,000	...	1,000
ZD-4	Secretariat and Other Social Services	2406, Forestry and Wild Life			
		3452, Tourism	11,68,90,000	...	11,68,90,000
		Total-Tourism and Cultural Affairs Department.	11,68,91,000	...	11,68,91,000
		Minorities Development Department.			
ZE-1	Minorities Development.	2052, Secretariat-General Services	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund	
			Rs.	Rs.	Rs.
		2053, District Administration.			
		2075, Miscellaneous General Services			
		2205, Art and Culture			
		2235, Social Security and Welfare			
		2406, Forestry and Wild Life			
		Total-Minorities Development Department.	2,000	...	2,000
		Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department			
ZG-2	Secretariate and Other Social Services	2216, Housing			
		2251, Secretariat-Social Services			
		2406, Forestry and Wild Life	2,000	...	2,000
ZG-3	Welfare of Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes.	2225, Welfare of Scheduled Castes, Scheduled Tribes, Other Backward Classes and Minorities.	1,000	...	1,000
		2235, Social Security and Welfare			
		Total-Vimukta Jatis, Nomadic Tribes, Other Backward Classes and Special Backward Classes Welfare Department	3,000	...	3,000
		Soil and Water Conservation Department			
ZH-3	Irrigation, Power and Other Economic Services	2402, Soil and Water Conservation			
		2406, Forestry and Wild Life	2,000	...	2,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total Rs.
			Voted by the Legislative Assembly Rs.	Charged on the Consolidated Fund Rs.	
School Education and Sports Department.					
E-4	Capital Outlay on Education, Sports, Art and Culture	4202,	23,00,00,000	...	23,00,00,000
	Total-School Education and Sports Department.		23,00,00,000	...	23,00,00,000
Urban Development Department.					
F-5	Capital Expenditure on Social Services	4217, 5475,	59,99,90,000	...	59,99,90,000
	Total-Urban Development Department.		59,99,90,000	...	59,99,90,000
Public Works Department.					
H-7	Capital Expenditure on Social Services and Other Economic Services.	4216, 4711, 5054,	1,000	...	1,000
H-8	Capital Expenditure on Public Works Administrative and Functional Buildings.	4059, 4202, 4210, 4217, 4225, 4235,	8,000	16,92,61,000	16,92,69,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Planning Department.					
O-10	Capital Outlay on Other Rural Development	4515,	1,000	...	1,000
	5452, Capital outlay on Tourism				
Total-Planning Department.			1,000	...	1,000
Public Health Department.					
R-3	Capital Outlay on Medical and Public Health	4210,	7,83,00,000	...	7,83,00,000
Total-Public Health Department.			7,83,00,000	...	7,83,00,000

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Sums not exceeding -		Total
			Voted by the Legislative Assembly	Charged on the Consolidated Fund (4)	
			Rs.	Rs.	Rs.
Medical Education and Drugs Department.					
S-4	Capital Outlay on Medical and Public Health - 4210,	Capital Outlay on Medical and Public Health	2,000	...	2,000
Total-Medical Education and Drugs Department.			2,000	...	2,000
Total-B-Expenditure on Capital Account			90,83,67,000	16,92,61,000	1,07,76,28,000
Grand Total			40,93,54,11,000	1,91,11,25,000	42,84,65,36,000